

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1588  
ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2025**

**ROAD SAFETY**

**1588. SHRI RAJESH RANJAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether it is true that the number of fatalities in road accidents are highest in India, if so, the details thereof;**
- (b) the detailed data on the number of fatalities in road accidents during the last three years, State-wise;**
- (c) the amount spent by the Government on road safety during the last three years, State-wise;**
- (d) whether the Government has set any criteria for the construction of State and National Highways, if so, the details thereof; and**
- (e) whether the Government has any proposal to provide financial assistance to the bereaved families of those killed in road accidents, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) As per the study of World Bank on Road crashes and injuries published in 2021, India accounts for the highest number of road accident fatalities in the world.**

**Government publishes annual report "Road Accidents in India", based on data received from States/UTs. As per report for the year 2022, total number of road accident fatalities on all category of roads, including National Highways (NHs), in the country during the calendar years 2020 to 2022 are as under : -**

<b>Year</b>	<b>No. of road accident Fatalities</b>
<b>2020*</b>	<b>1,38,383</b>
<b>2021*</b>	<b>1,53,972</b>
<b>2022</b>	<b>1,68,491</b>

**\* - Covid affected year**

**State-wise details of the road accidents fatalities during the calendar years 2020 to 2022 are annexed.**

**(c) and (d) Government in the Ministry of Road Transport and Highways is mandated with the task of constructing and maintaining National Highways in the Country while the State/UT Governments are responsible for State Highways and other roads. Road Safety is an integral and indispensable component of every National Highways Project. Road Safety initiatives commence with the inception of Detailed Project report as road safety audit of all National Highways projects has been made mandatory at all stages i.e. design, construction, operation & maintenance. As per available data, funds allocated to be spent for comprehensive road safety aspects varies from 2.21 % to 15 % of total cost of the development projects depending upon structures involved for construction of National Highways.**

**Indian Roads Congress (IRC) formulates Standards, Guidelines, Manuals, etc. for all aspects of highway building and maintenance, including road safety. The Government in the Ministry of Road Transport & Highways also issues policy circulars on road safety engineering issues pertaining to National Highways (NHs). Such Standards, Guidelines, Manuals of IRC and policy guidelines are applicable and binding on all NHs.**

**(e) As per Section 161 of Motor Vehicles Act, 1988 the Central Government to provide compensation in respect of the death of persons resulting from hit and run motor accidents. Accordingly, the Compensation to Victims of Hit and Run Motor Accidents Scheme, 2022 has been notified by the Government vide G.S.R. 163(E) dated the 25th February, 2022. Under this scheme, a fixed sum of Rupees Two Lakh is provided to legal representatives of the deceased in case of the death of an accident victim due to hit and run motor accident.**

**ANNEXURE****ANNEXURE REFERRED TO REPLY TO PART (a) and (b) OF LOK SABHA UNSTARRED QUESTION NO. 1588 ANSWERED ON 13.02.2025 ASKED BY SHRI RAJESH RANJAN REGARDING ROAD SAFETY.****Details of road accident fatalities for the calendar year 2020-2022**

S. No.	States/UTs	2020	2021	2022
1	Andhra Pradesh	7,039	8,186	8,293
2	Arunachal Pradesh	73	157	148
3	Assam	2,629	3,036	2,994
4	Bihar	6,699	7,660	8,898
5	Chhattisgarh	4,606	5,371	5,834
6	Goa	223	226	271
7	Gujarat	6,170	7,452	7,618
8	Haryana	4,507	4,706	4,915
9	Himachal Pradesh	893	1,052	1,032
10	Jharkhand	3,044	3,513	3,898
11	Karnataka	9,760	10,038	11,702
12	Kerala	2,979	3,429	4,317
13	Madhya Pradesh	11,141	12,057	13,427
14	Maharashtra	11,569	13,528	15,224
15	Manipur	127	110	127
16	Meghalaya	144	187	162
17	Mizoram	42	56	113
18	Nagaland	53	55	73
19	Odisha	4,738	5,081	5,467
20	Punjab	3,898	4,589	4,756
21	Rajasthan	9,250	10,043	11,104
22	Sikkim	47	56	92
23	Tamil Nadu	14,527	15,384	17,884
24	Telangana	6,882	7,557	7,559
25	Tripura	192	194	241
26	Uttarakhand	674	820	1,042
27	Uttar Pradesh	19,149	21,227	22,595
28	West Bengal	5,128	5,800	6,002
29	Andaman & Nicobar Islands	14	20	19
30	Chandigarh	53	96	83
31	Dadra & Nagar Haveli and Daman and Diu	64	76	90
32	Delhi	1,196	1,239	1,461
33	Jammu & Kashmir \$	728	774	805
34	Ladakh	NA	56	62
35	Lakshadweep	0	1	2
36	Puducherry	145	140	181
<b>Total (all India)</b>		<b>138,383</b>	<b>153,972</b>	<b>168,491</b>

**Note- \$ Includes data of Ladakh for the Year 2020.**

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